

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). The list of places of tourist interest for installation of Light and Sound System has not been finalised so far. This will be done keeping in view the concept of Travel Circuits. Modern equipment will be used for the implementation of the schemes, depending upon availability of funds.

Development of Hampi (Karnataka)

2159. SHRI OSCAR FERNANDES: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a proposal before the Central Government to develop Hampi, the Capital of Vijaynagar Empire in Karnataka as a tourist Centre; and

(b) if so, the details there of ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA): (a) and (b). Yes, Sir. The Central Department of Tourism had Commissioned the Town & Country Planning organisation of the Ministry of Works & Housing to prepare a master Plan (land-use plan) of Hampi which was forwarded to the state Government for notification. The master plan indicates the land usage, environmental planning and the development of tourist facilities which will be determined in consultation with the State Government. During the current Plan, it is proposed to construct a cafeteria at Hampi for which the State Government has been requested to send details.

करों सम्बन्धी कानून

2160. श्री मूल चन्द्र डागा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में करों सम्बन्धी वर्तमान कानून बहुत ही जटिल तथा

कष्टप्रद है जिसके फलस्वरूप प्रत्यक्ष करों का भार लगातार बेतन भोगी वर्गों पर ही पड़ता है परन्तु बड़े-बड़े और धनिक काष्ठकार भ्रष्ट व्यापारी तथा अन्य लोग जो कि कर अपवंचन करने में होशियार होते हैं, इन से वचे रह जाते हैं ; और

(ख) यदि हां, तो क्या सरकार का विचार करों सम्बन्धी कानूनों में संशोधन करने का है और यदि हां, तो कब तक और किस आधार पर ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) और (ख). सरकार कर कानूनों के सरलीकरण के प्रश्न पर निरन्तर विचार कर रही है। हाल ही में सरकार ने आर्थिक प्रशासन सुधार आयोग का गठन किया है जो सर्व प्रथम अन्य विषयों के साथ-साथ कर-प्रशासन तथा उसे युक्तियुक्त बनाने और उसमें सुधार करने के प्रश्न पर विचार करेगा।

Export of Iron Ore

2161. SHRI CHITTA MAHATA:

SHRI RANJIT SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) the estimated quantity of iron ore to be exported in 1982-83;

(b) the quantity of iron ore exported in 1977 to 1981, year-wise figures; and

(c) what steps Government have taken to boost the export of iron ore in future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Targets of iron ore to be exported in 1982-83 are under examination at present.